



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,18th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/4778/2020 FIXED	M/S SILVER ORCHID AND ANR Versus THE BANK OF BARODA AND 2 ORS.	MS. P CHAKRABORTY MS. A DAS	MR. B SHARMA (R1, R2) MS. K KHAN
37	WP(C)/4833/2020 FIXED	M/S BEEKAY ENTERPRISE Versus THE BANK OF BARODA AND 2 ORS	MS P CHAKRABORTY MS. A DAS MS. K KHAN	MR. B SHARMA (R1, R2)
ADMISSION				
38	WA/159/2020 FIXED	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
39	WA/164/2020 FIXED	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/1862/2020 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC

LEAVE NOTE OF ADVOCATES FOR 18/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
64	Bail Appln./2506/2020 B/O	ABDUS SATTAR Versus THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
65	Bail Appln./2519/2020 B/O	BASANTA TALUKDAR @ BASISTHA Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
66	Bail Appln./2529/2020 (PDF COPY), B/O	BINUSH CH MOMIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
67	Bail Appln./2530/2020 (PDF COPY), B/O	THAIRA BEGOM @ TAHERA BEGUM SEIKH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
68	Bail Appln./2531/2020 (PDF COPY), B/O	AMAR JYOTI BORA @ AMAR BORAH Versus THE STATE OF ASSAM	MR. M KHAN MR R ISLAM	PP, ASSAM
69	Bail Appln./2533/2020 (PDF COPY), B/O	NASIR UDDIN Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID	PP, ASSAM
70	Bail Appln./2534/2020 (PDF COPY), B/O	ATIQR RAHMAN @ THAKUR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
71	Bail Appln./2535/2020 (PDF COPY), B/O	LALU RAHANG Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID	PP, ASSAM
72	Bail Appln./2536/2020 (PDF COPY), B/O	MOUSUMI THAKURIA AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
73	Bail Appln./2537/2020 (PDF COPY), B/O	KUBBAT ALI @ KUBBAT HAZI Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
<u>MOTION</u>				
74	WP(C)/7393/2019 FIXED	NALINI MORANG Versus STATE OF ASSAM AND 6 ORS	MR. R HAZARIKA MS J ROY MS. C CHAKRABORTY	MR. S.P. BHATTACHARJEE,SC, SEC. EDU. MR. R.K. TALUKDAR,SC, AG MR. R. BORPUJARI,SC, FINANCE, MR B. DEURI, GA, ASSAM(R-2,5)

75	WP(C)/1351/2020 FIXED	SANJIB DAS AND 50 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. A B T HAQUE	SC, APDCL
	WITH			
76	WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
	WITH			
77	WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH			
78	WP(C)/1132/2020	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL
	WITH			
79	WP(C)/1182/2020	NAYAN MONI BARUAH AND 5 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
	WITH			
80	WP(C)/1241/2020	SUDIPTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS	MS. D MUSAHARY MR D KALITA	MR H K SARMA SC, APDCL
	WITH			
81	WP(C)/1242/2020	SHEIKH AKIDUL ABEDIN AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
	WITH			
82	WP(C)/1250/2020	DINESH LAGACHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
	WITH			
83	WP(C)/1261/2020	MANU DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	SC, APDCL
	WITH			
84	WP(C)/1265/2020	PABITRA BARUAH Versus ASSAM STATE ELECTRICITY BOARD AND 5 ORS.	MR A DASGUPTA MS. B DAS	SC, APDCL
	WITH			
85	WP(C)/1308/2020	ABDUL MATIN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, APDCL
	WITH			
86	WP(C)/1321/2020	URMILA DEVI AND 6 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 12 ORS.	MS. B BHUYAN MS. P PATHAK MR. A KHOUND	SC, APDCL
	WITH			
87	WP(C)/1332/2020	MUKUL CHANDRA BAISHYA AND 89 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL

88	WITH WP(C)/1353/2020	DILIP BHUYAN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. SC, APDCL MR R KALITA MR. J SINGH MR. R SALOI MR H AGARWAL MS. J KONWAR	
89	WITH WP(C)/1354/2020	SHINTU KAKATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN	SC, APDCL
90	WITH WP(C)/1359/2020	JOY KUMAR DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL)AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
91	WITH WP(C)/1362/2020	GOBINDA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
92	WITH WP(C)/1370/2020	DIPANKAR GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
93	WITH WP(C)/1411/2020	MALLIKA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
94	WITH WP(C)/1413/2020	NIJUM DAS AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. S BORTHAKUR MR D KALITA	SC, APDCL
95	WITH WP(C)/1415/2020	SANGHAMITRA SEN AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
96	WITH WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL
97	WITH WP(C)/1518/2020	NITYANANDA PAUL AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. R ISLAM MS. K BORA	SC, APDCL
98	WITH WP(C)/1547/2020	SOHIDUL ISLAM LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	GA, ASSAM SC, APDCL
99	WITH WP(C)/1549/2020	MRIGANKA DAS Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	GA, ASSAM SC, APDCL
100	WITH WP(C)/1574/2020	KHAGEN MOHAN AND ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. P K BORAH MR. D GOGOI MR. S BARTHAKUR	SC, APDCL
101	WITH WP(C)/1691/2020	AMIR ALI MANDAL AND 31 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL

102	WITH WP(C)/1702/2020	SUPTA DEY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS N NATH MR. M DUTTA MR S DAS	SC, APDCL
103	WITH WP(C)/1725/2020	MANOWAR HUSSAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
104	WITH WP(C)/1731/2020	DIPANKA SAIKIA AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
105	WITH WP(C)/1736/2020	DEBOJYOTI DEKARAJA AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR A TALUKDAR	SC, APDCL
106	WITH WP(C)/1737/2020	MONUJ CHANGMAI AND 21 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
107	WITH WP(C)/1768/2020	JATIN CHANDRA DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS	GA, ASSAM SC, APDCL
108	WITH WP(C)/1775/2020	PABITRA KR. DAS AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
109	WITH WP(C)/1784/2020	SONMONI KALITA @ JONMONS KALITA AND 27 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR. K PUJARI	GA, ASSAM SC, APDCL
110	WITH WP(C)/1789/2020	ASHU SHILL AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N H LASKAR	GA, ASSAM SC, APDCL
111	WITH WP(C)/1813/2020	MAJMIL HAQUE AND 131 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
112	WITH WP(C)/1892/2020	DULU MONI TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MS. B BHUYAN MS. P PATHAK MR. M BORAH	SC, APDCL
113	WITH WP(C)/1898/2020	JYOTI MONI GOGOI AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR B BURAGOHAIN MR. R PHUKAN	SC, APDCL
114	WITH WP(C)/1912/2020	KALPANATH DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
115	WITH WP(C)/1917/2020	JAYANTA BORA AND 18 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS	MR. A GOGOI MR D K BARUAH	SC, APDCL

116	WITH WP(C)/2087/2020	PRANAB JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
117	WITH WP(C)/2279/2020	NABAJYOTI BORA AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR D BORUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
118	WITH WP(C)/2280/2020	JITU TAPAN SADHANIDHAR AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. D BORAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
119	WITH WP(C)/2371/2020	HIMANKA GOGOI AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
120	WITH WP(C)/2576/2020	NITYANANDA DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
121	WITH WP(C)/2602/2020	BITOPAN BARMA AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, APDCL
122	WITH WP(C)/2688/2020	BIRESH NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. A B T HAQUE	SC, APDCL
123	WITH WP(C)/2709/2020	MADAN DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
124	WP(C)/4377/2020 FIXED (CONNECTED WITH ITEM NO. 5 IN THE DAILY CAUSE LIST)	SURYASPARSHA KALLULINI SAIKIA AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR D SAIKIA MR. A BHATTACHARYYA	SC, SEC. EDU. SC, SEC. EDU.
125	WP(C)/4678/2020 FIXED	THE DHUBRI LAW COLLEGE AND 2 ORS Versus ABDUL KUDDUS AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU
126	WP(C)/4769/2020 FIXED	SACHINDRA NATH MISRA Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, KKHSOU
127	WP(C)/4881/2020 B/O	DR. GV PRASAD, I.P.S Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, ED ASSTT.S.G.I.
ORDERS				
128	Bail Appln./1826/2020 BY SLIP	EUSUFUDDIN AHMED Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
19	I.A.(Civil)/1911/2020 WITH LCR, B/O in WP(C)/7729/2019	MD. SONGSER ALI @ SAMSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR MR S AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/7729/2019	MD. SONGSER ALI @ SAMSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3546/2014 tax matter	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
2	WITH WP(C)/1224/2014	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
3	WP(C)/1932/2017 WP(C) 7538/2016(D/O) AFTER PUJA VACATION	THE WORKMAN ANUJ BORKOTOKY Versus THE MANAGEMENT OF RAJGARH TEA ESTATE and ANR.	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA	MR.A DASGUPTA(Sr.Adv.)(R-1) GA, ASSAM MS.S BURAGOHAIN(R-1) MS.B DAS(R-1) MRS.A DASSR-1
4	WP(C)/931/2018 AFTER 2 WEEKS	ABDUL RASHID Versus THE STATE OF ASSAM AND 3 ORS.	MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR	GA, ASSAM MR. D NATH (SC, PWD)
5	WP(C)/939/2018 TAX MATTER	DEBA KANTA PEGU AND 9 ORS Versus UNION OF INDIA AND 6 ORS	M JALAN MR R DE MS. D DEVI	ASSTT.S.G.I. SC, INCOME TAX, S SAIKIA
6	WP(C)/7230/2018 TAX MATTER	VEENA DEVI TOSHNIWAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, A S A M B
7	WP(C)/979/2019 AFTER VACATION	SEEMA DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
8	WP(C)/1996/2019	RUBUL ALI Versus THE UNION OF INDIA AND 7 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. D C BORAH ASSTT.S.G.I.

9	WP(C)/2231/2019 AFTER VACATION	JADAB CHANDRA MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR F U BARBHUIYA MR. A M AHMED MRS H AHMED MS S DAS	SC, WATER RESOURCE SC, SEBA
10	WP(C)/8109/2019 AFTER VACATION	HAFSA BEGAM Versus THE STATE OF ASSAM AND 9 ORS	MR F A LASKAR MR. D H MOZUMDER	MR C BARUAH GA, ASSAM SC, AG SC, FINANCE DEPTT.
11	WP(C)/8395/2019 AFTER PUJA	HASIBA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, AG SC, P H E
12	WP(C)/9350/2019 TAX MATTER	KAMAL NAYAN CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST
WITH				
13	WP(C)/8762/2019	KAMAL NAYAN CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR. A GOEL	SC, GST SC, C G S C

ORDERS

14	Cont.Cas(C)/346/2017 FIXED ON 24-03-2020	SOURAV DAS Versus DHIRAJ CHOUDHURY	MR.M U MONDAL MS N NASRIN MD I H KHAN	MS.M BARMAN MR. D NATH
15	Cont.Cas(C)/389/2017	SUKLA DEB @ SUKLA RANI DEB Versus A. HUSSAIN	MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	
16	Cont.Cas(C)/144/2018	BIJOY CHAKRABORTY Versus JUGAL BORA	MR G P BHOWMIK (SR. ADV.) MS M KALITA	MR. M Z AHMED MR. A M DUTTA
17	WP(C)/3819/2018	HIMANGSHU KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG
WITH				
18	WP(C)/3291/2018	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 19 ORS.	MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)
WITH				
	I.A.(Civil)/1763/2019 in WP(C)/3291/2018	SITARAM DOLEY Versus THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT
WITH				
19	WP(C)/3855/2018	BUBUL KR. GOGOI Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. P MAHANTA (R9) SC, APSC MS. P SAHARIA (R9) SC, TRANSPORT
WITH				
20	WP(C)/3616/2019	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR B CHOUDHURY MR. A SARMA MR. K KALITA MR E SHITIRI	GA, ASSAM MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI SC, TRANSPORT
21	Cont.Cas(C)/353/2019	BIKASH RANJAN ROY Versus AVINASH PURUSHOOTTAM DAS JOSHI	Mr M U Ahmed MR. K R ISLAM	

22	Cont.Cas(C)/388/2019	KUMUD DEKA Versus J. B. EKKA AND 5 ORS.	MR. R SARMA MS. P BARMAN	MR. M NATH MR. M NATH MR. A U CHOUDHURY MR. S ISLAM MR. A ROY MR. A ROY MR. A BHATTACHARJEE MR D DEKA MS. A KAUSHAR
23	Cont.Cas(C)/647/2019 AFTER 4 WEEKS	CHINGTHAI RONGMEI Versus RATHINDRA BHUYAN	MR R DHAR MRS. R RONGMEI MS. K L R YANTHAN	MR. B GOGOI SC, HEALTH AND F W
24	Cont.Cas(C)/754/2019 FIXED ON 23-03-2020	SRI NABA KUMAR HAZARIKA Versus SRI MEENAKSHI SUNDARAM AND 2 ORS	MR. M K SHARMA MR G DAS	MR A KALITA MR. A KALITA SC, INDUSTRIES AND COMMERCE
25	I.A.(Civil)/3050/2019 AFTER PUJA in WP(C)/1664/2019 WITH WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS. AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI MR. U K NAIR MR. K R PATGIRI	GA, ASSAM GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,18th November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	WP(C)/4659/2020 FIXED	M/S RANDHANIJAN MEEN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM SC, WPT AND BC SC. FOR MISSING AUTONOMOUS COUNCIL
41	WP(C)/4684/2020 FIXED	RAMESH CHANDRA CHHIBBER Versus THE STATE OF ASSAM AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA	SC, PWD
42	WP(C)/4748/2020 B/O	URBAN WORLD MOTORS PVT. LTD. Versus STATE BANK OF INDIA AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
43	WP(C)/4756/2020 B/O	M/S SADGURU ENGINEERS AND ALLIED SERVICE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, RAILWAY
44	WP(C)/4810/2020 FIXED	M/S TOP PRINTERS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, NHM SC, HEALTH
45	WP(C)/4876/2020 B/O	MANORANJAN BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. H. BURAGOHAJAN MR. P MAHANTA MR. R B GOHAJAN MS A DEVI	SC, FOREST
46	WP(C)/4884/2020 B/O	BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
47	WP(C)/4885/2020 B/O	SAROJ SINGH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SR. GA, ASSAM
48	WP(C)/4891/2020 B/O	M/S B. D. TRAVELS Versus THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK	ASSTT.S.G.I. SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
38	Crl.Pet./741/2017	DIPU DUTTA Versus THE STATE OF ASSAM and ANR.	MR.K N CHOUDHURY MS.D DEKA MS.R DEKA MS.M MAHANTA	MR.P N GOSWAMI(R-2) MS.M D BORAH R-2 PP, ASSAM
WITH				
39	Crl.Pet./541/2017	DEBAJIT DAS Versus THE STATE OF ASSAM and ANR.	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	MR.N DUTTA(Sr.Adv.)(R-2) MR.P N GOSWAMI(R-2) MR.J KALITA(R-2) PP, ASSAM
MOTION (BA)				
40	Bail Appln./2456/2020	NEKIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING (BA)				
41	Bail Appln./2286/2020 FIXED	NISHI KANTA DAS AND 6 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
42	Bail Appln./2302/2020 (CONNECTED WITH ITEM NO. 23 IN THE DAILY CAUSE LIST), FIXED	SANJIB SHARMA Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
43	Bail Appln./2330/2020 (CONNECTED WITH ITEM NO. 22 IN THE DAILY CAUSE LIST), FIXED	DEVARAJ DAS Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR N J DAS	PP, ASSAM
BAIL HEARING				
44	AB/2688/2020 WITH OFFICE NOTE, FIXED	SAFIKUL ALI @ MD. SAFIK ALI Versus THE STATE OF ASSAM	MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
45	AB/3040/2020 FIXED	MINA KUMAR PEGU DOLEY Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
46	AB/3046/2020 WITH OFFICE NOTE, FIXED	ANKUJIT BARUAH @ ANKUR JYOTI BARUAH Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR M REJA MR. P S BISWAS	PP, ASSAM

47 AB/3055/2020
(CONNECTED WITH ITEM NO. 23
IN THE DAILY LIST), FIXED

ANKUJIT BARUAH
Versus
THE STATE OF ASSAM

MR. S C BISWAS
MR D BANIA
MR. F A HASSAN
MR M REJA
MR. P S BISWAS
MRS I BEGUM

PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/3754/2020 FIXED	MOUCHUMI DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR S INGTI MR. M SARANIA MR. S U AHMED MR. A I KATHAR	SC, AGRI. DEPARTMENT
37	WP(C)/4633/2020	ANIMA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MD. A MATLIB MR. A B ANSARY	GA, ASSAM SC, AG
38	WP(C)/4883/2020 B/O	SHRI SHILAV SHASANKA BARTHAKUR Versus THE CHAIRMAN ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MS. N S THAKURIA	SC, APDCL

LEAVE NOTE OF ADVOCATES FOR 18/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 9

[THIS BENCH WILL SIT AT 2:30 PM.]

**RESPECTIVE SINGLE BENCHES OF HONOURABLE
MR. JUSTICE A. M. B. BARUA AND HONOURABLE
MR JUSTICE S. SAIKIA WILL SIT AGAIN AFTER
RISING OF THIS BENCH, IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CrI.A./121/2020 BY SLIP	(THE STATE) THE NATIONAL INVESTIGATION AGENCY, Versus SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	WITH I.A.(CrI.)/411/2020 in CrI.A./121/2020	AKHIL GOGOI Versus (THE STATE) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	CrI.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	WITH I.A.(CrI.)/291/2020 in CrI.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 18/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

16	I.A.(CrI.)/305/2020 (CONNECTED WITH ITEM NO. 14 IN THE DAILY CAUSE LIST), B/O in CrI.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
20 WP(C)/6207/2014	SMTI PADMESWARI GHOSE Versus THE STATE OF ASSAM AND 4 ORS	MR. M. A. SHEIKH MR. M. HOSSAIN MS. F. INTAZ MR. K. U. AHMED	MR. K. R. BARUAH (R- 6 & 7) MR. N DUTTA GA, ASSAM MR. P. K. KALITA MR. G. J. SAIKIA MR. N DAS SC, REVENUE DEPT. (R-1) GA, ASSAM
21 WP(C)/86/2018	ON THE DEATH OF UMA PRADHAN, REP BY SRI DHARAM RAJ PRADHAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR F A HASSAN MR I HUSSAIN MR. H A TALUKDAR MR.M HASHAN	GA, ASSAM
22 WP(C)/2459/2018	DR. NABA KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D DEKA MR. M DAS MR. P SARMA	MR. K N CHOUDHURY(R-7) SC, CO OP GA, ASSAM MR. J PATOWARY(R-7) MR D J DAS(R-7) MR. R THAKURIA (R5) SC, REVENUE SC, APEX BANK MR. B K KASHYAP(R-7) MR. L P SHARMA (R5)
23 WP(C)/3262/2018	ABU HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM
WITH			
24 WP(C)/3153/2018	HADI HUSSAIN KHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P N SHARMA	GA, ASSAM
25 WP(C)/3468/2018	M/S. HI-TECH CONSTRUCTION Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. D DEKA MR. D J DAS MR. B K KASHYAP	GA, ASSAM
26 WP(C)/3476/2018	SISHUGRAM (SOS CHILDREN VILLAGE) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM SC, REVENUE

27	WP(C)/3589/2018	AUTHORISED OFFICER, STATE BANK OF INDIA Versus THE STATE OF ASSAM AND ANR.	MR. L TALUKDAR MR. A PARVEZ MR H TALUKDAR MS M DAS MR B DAS MR. B ROY	GA, ASSAM
28	WP(C)/3649/2018	PATHORI SAMABAI SAMITI LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K BORAH	SC, CO OP GA, ASSAM
29	WP(C)/3958/2018	N.S. TIMBER DEPOT Versus THE STATE OF ASSAM AND 4 ORS.	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	GA, ASSAM
30	WP(C)/4216/2018	NABA GOGOI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. M H ANSARI MR. A AHMED MS J SAIKIA	GA, ASSAM
31	WP(C)/4270/2018	M/S. DRAGON CONSUMER PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARAF MR. S S GUPTA MS D DAS	DR. B AHMED (SC, AIIDC) GA, ASSAM
32	WP(C)/4279/2018	UTPAL KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S N TAMULI MR S ISLAM	GA, ASSAM MR. I CHOUDHURY (R3) MR R L CHUTIA (R3) MS. G BARUAH (R3)
33	WP(C)/7326/2018 B/O	GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR C BARUAH SC, NHAI
34	WP(C)/8718/2018 B/O	GIRIN DEKA Versus THE UNION OF INDIA AND 6 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR. D MOZUMDER ASSTT.S.G.I. SC, FOREST
35	WP(C)/3277/2019 WITH LCR	THE PRINCIPAL, WEST GUWAHATI COMMERCE COLLEGE Versus N.F. RAILWAY AND 4 ORS.	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	GA, ASSAM MR. B SARMAH SC, NF RLY SC, REVENUE
36	WP(C)(Suo Moto)/2/2020 FIXED	XXX Versus THE PRINCIPAL ACCOUNTANT GENERAL (A AND E), ASSAM	SC, GHC	SC, AG
ORDERS				
37	I.A.(Civil)/1876/2020 in WP(C)/7827/2018 WITH WP(C)/7827/2018	PRABIR BISWAS Versus THE STATE OF ASSAM AND 21 ORS. JOGESWAR HALOI AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORUAH MR. R PHUKAN MR. R BARUAH MR. N BHARALI MR S ALI MR. A AHMED MR P SAH MR. A IQBAL	SC, REVENUE SC, REVENUE GA, ASSAM MR. S BANIK (R-6) MR. N BORUAH MR. R PHUKAN MR. M KATAKI (R5) SC, REVENUE
38	WP(C)/8760/2018 CAVT. NO. 1282/2018 WITH	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DAS MR G JALAN	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, REVENUE
39	WP(C)/430/2019 WITH	UTPAL KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
40	WP(C)/433/2019 WITH	NAYAN CH. SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
41	WP(C)/2281/2019 WITH	PRAKASH CHETRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	S ALI MR. N BHARALI MR. A.I. AHMED	GA, ASSAM SC, REVENUE

42	WITH WP(C)/3461/2019	NATIONAL BOARDS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KATAKI	GA, ASSAM SC, REVENUE
43	WP(C)/2932/2020 CAVT. NO.0389/2020 FIXED	JOYMOTI KUMAR Versus THE STATE OF ASSAM AND 14 ORS	MR M J QUADIR MR. K MIRA	DR. B AHMED (FOR CAVEATOR, RESP. Nos. 8 TO15) SC, PNRD GA, ASSAM MR F A LASKAR

HEARING

44	WP(C)/1853/2014	MD. MUTASIN ALI BORBHUYAN Versus THE CHAIRMAN and 2 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY	MR.A SATTAR MR.Z MUKIT MS.S AHMED MRS.S P HUSSAIN MR.R P GUPTA
45	WP(C)/5058/2014	MD. RAHMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MR.S RAHMAN MR.B K DAS MR.S H SIKDAR MS.I CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

30	CRP(I/O)/417/2019 B/O	BIPIN BASUMATARY Versus PURENDENDRA BASUMATARY AND 7 ORS.	MR MINTU SAIKIA MR. N ISLAM	MR. M DAS
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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,18th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
23	Bail Appln./2516/2020 (CONNECTED WITH ITEM NO. 47 LISTED IN THE DAILY CAUSE LIST), FIXED	NAYAN MANI KALITA Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
MOTION				
24	AB/3295/2020 (PDF COPY), B/O	ASAD ALI MIAH AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
25	AB/3296/2020 (PDF COPY), B/O	MD. KAFIL UDDIN Versus THE STATE OF ASSAM	MR. H R KHAN MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
26	AB/3299/2020 (PDF COPY), B/O	ABANI THAKURIA AND 2 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL	PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./2107/2020 FIXED	MANIRUL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
28	Bail Appln./2263/2020 FIXED	PRADIP MAZUMDAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING				
29	AB/2847/2020 BY STATEMENT	MD. IMTAJ ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. P BORA MR. A CHETIA MS. S. TODI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
50	Bail Appln./2404/2020 B/O	LABNUSH TETE Versus STATE OF ASSAM	MR D KALITA	PP, ASSAM
51	Bail Appln./2439/2020	MASTAK AHMED LASKAR Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
<u>MOTION</u>				
52	AB/3291/2020 (PDF COPY), B/O	RAMEN ROY AND ANR Versus THE STATE OF ASSAM	MR. M K DEURI MR. D GOGOI	PP, ASSAM
53	AB/3292/2020 (PDF COPY), B/O	GUL SEHERA BIWI AND 2 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
54	AB/3293/2020 (PDF COPY), B/O	PABITRA KUMAR DAS Versus THE STATE OF ASSAM	MR. S K JAIN MS. N MEDHI MR. B N DEKA	PP, ASSAM
55	AB/3294/2020 (PDF COPY), B/O	MUSHARAF ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./1944/2020 FIXED	JAHURA KHATUN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
57	Bail Appln./2271/2020 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<u>BAIL HEARING</u>				
58	AB/3088/2020 FIXED	ANUP HALOI Versus THE STATE OF ASSAM	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN MR S N NATH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./2513/2020 B/O	ANANTA TAYUNG Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
PENSION MATTERS				
53	WP(C)/3672/2015	SMTI. RINA KHOOND Versus THE STATE OF ASSAM AND 8 ORS	MR. R SARMA MR. B PADUN MS. P BARMAN	GA, ASSAM(R1,2,3,6,7) MR. G BAISHYAR4,5 SC, AG
54	WP(C)/1958/2018	ANIL CHANDRA RABHA Versus THE STATE OF ASSAM AND 3 ORS.	MRS J M KONWAR MR. R KALITA MR. R SALOI MR. S NEWAR	GA, ASSAM SC, FINANCE SC, HEALTH
55	WP(C)/1985/2018	TIPJAN BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J TALUKDAR MR. P TALUKDAR MRS. S SARMA	GA, ASSAM
56	WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR MR. A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R-5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3)
57	WP(C)/8544/2019	TARUN CHANDRA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. S F MAITAI MS A BORAH MS. J GHOSH MS. P DAS MS S SENGUPTA	GA, ASSAM SC, AG
ADMISSION				
58	MACApp./36/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PADAM MAYA SUBBA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. A R AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/366/2020 in MACApp./36/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PADAM MAYA SUBBA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. A R AGARWALA FOR CAVEATOR

59	MACApp./37/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI BISHNU KUMAR SUBBA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. A R AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/370/2020 in MACApp./37/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI BISHNU KUMAR SUBBA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. A R AGARWALA FOR CAVEATOR
60	MACApp./111/2020	SMTI MONUWARA BEGUM Versus SMTI RAMSARU MAHATOO and 2 ORS	MR.M TALUKDAR MS. D KALITA	
	WITH I.A.(Civil)/640/2020 in MACApp./111/2020	SMTI MONUWARA BEGUM Versus SMTI RAMSARU MAHATOO and 2 ORS,	MR.M TALUKDAR MS. D KALITA	
		ORDERS		
61	I.A.(Civil)/1334/2017 in MACApp./278286/2016	SMTI MAMANI TALUKDAR, Versus THE ORIENTAL INSURANCE CO. LTD. and ANR,	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MS.R D MOZUMDAR(R-1) MS.C MOZUMDARR-1 MR.S P SHARMA(R-1)
	WITH MACApp./278286/2016 (Filing Number)	SMTI MAMANI TALUKDAR Versus THE ORIENTAL INSURANCE COMPANY LTD and ANR	MS.A K CHOUDHURY MR.D CHOUDHURY	
62	I.A.(Civil)/1401/2017 in MACApp./292676/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus SMT. AKONI DEKA and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.M TALUKDAR(R-1) MR.T PAULR-1
	WITH MACApp./292676/2017 (Filing Number)	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMT AKONI DEKA and 2 ORS	MR.S S SHARMA MS.L SHARMA	
63	I.A.(Civil)/2892/2017 in MACApp./300188/2017	UNITED INDIA INSURANCE CO. LTD. Versus SMT. KHIRADA BHUYAN and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	
	WITH MACApp./300188/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SMT KHIRADA BHUYAN and 2 ORS	MR.S S SHARMA MS.L SHARMA	
64	MACApp./559/2018 WITH LCR, B/O	NEW INDIA ASSURANCE CO. LTD., Versus ON THE DEATH OF BINA BORA HIS LEGAL HEIRS and 2 ORS 1.1. SMTI JAMUNA BORA	MR. R K BHATRA MR. A SAIKIA MS.A BORA MS.P HAJURI	MR.C CHOWDHURY(R-1) MR. K K DUTTA(R-1) MS.R BORAH(R-1) MR.D SAIKIA(Sr.Adv.)(R-1)
65	I.A.(Civil)/2363/2018 in MACApp./595/2018	MD HABIBUR RAHMAN Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTDAND ANR	MR. M TALUKDAR MR. A SHAKIL	
	WITH MACApp./595/2018	MD HABIBUR RAHMAN Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTDAND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATTA (R1) MR J JOHN (R1)
66	I.A.(Civil)/2794/2018 in MACApp./710/2018	SMT KAKRUNG TERONPI Versus M/S UNITED INDIA INSURANCE CO. LTD AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A S ROY	MR. B K PURKAYASTHA (R1) MR. R C PAUL MR. R HAZARIKA MR. N HASAN MR. N HASAN MR. C CHAKRAVARTY MR. C CHAKRAVARTY MS M BHARATI MS. M BORUAH (R1)

	WITH MACApp./710/2018	SMT KAKRUNG TERONPI Versus M/S UNITED INDIA INSURANCE CO. LTD AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A S ROY	
67	I.A.(Civil)/3199/2018 in MACApp./796/2018	MUSTT OMILA KHATUN Versus MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS	MR. S BISWAS MR R KARIM	
	WITH MACApp./796/2018	MUSTT OMILA KHATUN Versus MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS	MR. S BISWAS MR R KARIM	
68	I.A.(Civil)/3991/2018 in MACApp./14519/2018	MUSSTT RAHIMA BEGUM LASKAR Versus MUSSTT SAMARUN NESSA LASKAR AND 2 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	
	WITH MACApp./14519/2018 (Filing Number)	MUSSTT RAHIMA BEGUM LASKAR Versus MUSSTT SAMARUN NESSA LASKAR AND 2 ORS		
69	I.A.(Civil)/718/2019 IN MACApp./2/2006 (D/O), WITH MACApp./3/2006(D/O) in MACApp./2/2006	SMTI BISA BALA MALI Versus OREINTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MR. R C PAUL MS L DAS
	WITH I.A.(Civil)/888/2019	MADHU MALI Versus ORIENTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO
70	I.A.(Civil)/4226/2019 in MACApp./15578/2019	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. MAMANI BEGUM AND 4 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
	WITH MACApp./15578/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. MAMANI BEGUM AND 4 ORS		
	WITH I.A.(Civil)/15579/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. MAMANI BEGUM AND 4 ORS		
71	I.A.(Civil)/1909/2020 in MACApp./8469/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. SARU BORO AND 2 ORS.	MR. R C PAUL MS M BHARATI	
	WITH MACApp./8469/2020 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SARU BORO AND 2 ORS (A)	MR. R C PAUL	
	WITH I.A.(Civil)/8471/2020 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SARU BORO AND 2 ORS (A)	MR. R C PAUL	
HEARING				
72	Review.Pet./172/2019 IN CRP/103/2019(D/O)	SHRI KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus SHRI JYOTISH CHANDRA CHOUDHURY AND ANR	MR. P CHOUDHURY MR. P GOSWAMI	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ

WITH
I.A.(Civil)/3682/2019
in Review.Pet./172/2019

SHRI KIRAN CHANDRA CHOUDHURY AND MR. P CHOUDHURY
2 ORS MR. P GOSWAMI

Versus

SHRI JYOTISH CHANDRA CHOUDHURY
AND ANR

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	WP(C)/3755/2020	DIBRU DANGORI RIVER PART-I MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND	SC, CO OP GA, ASSAM MR. S BANIK, SC FOR R-7
	WITH I.A.(Civil)/1643/2020 in WP(C)/3755/2020	KHITENDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK	SC, CO OP MR S KHOUND
41	WP(C)/3225/2017	BHOKTO DAS Versus THE STATE OF ASSAM and 7 ORS.	MR G JALAN	MR. D DAS SR. ADV SC, CO-OP. MR.A SARMA MR S KHOUND MR.U CHOUDHURY MR.B AHMED
	WITH I.A.(Civil)/685/2020 in WP(C)/3225/2017	SECRETARY AND ANR Versus THE STATE OF ASSAM and 6 ORS.	MR. A SARMA	GA, ASSAM
42	WP(C)/941/2020 CAVT. NO. 0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) FOR CAVEATOR
	WITH WP(C)/2292/2020	BHOKTO DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR G JALAN	MR. D DAS SR. ADV SC, CO OP MR S KHOUND
44	WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM
	WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM

ORDERS

45	Cont.Cas(C)/338/2020 FIXED	HEAD CONSTABLE/NURSING ASSISTANT ABDUL VAHID Versus AJAY KUMAR BHALLA AND ANR.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY
46	WP(C)/3120/2020 FIXED	JITEN KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	WP(C)/2884/2020 FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE
ORDERS				
41	Cont.Cas(C)/30/2018 B/O	KAMAL SAJATI Versus R.C.JAIN	MR. A R TAHBILDAR MS. R DEVI	MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA D SAIKIA, SR.ADV. MR R CHAKRAVORTY MR T THAKURIA MS. N PHUKAN

LEAVE NOTE OF ADVOCATES FOR 18/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	WP(C)/2208/2019 WP(C) 7808/2018(D/O) WP(C) 7812/2018(D/O), FIXED	STAR CEMENT LTD. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
WITH				
23	WP(C)/2430/2019	ASSAM ENTERPRISE LLP. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR S SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
WITH				
24	WP(C)/2757/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
WITH				
25	WP(C)/2761/2019	PDP STEELS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
WITH				
26	WP(C)/3052/2019	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
WITH				
27	WP(C)/3055/2019	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

28	WITH WP(C)/3601/2019	INDIA CARBON LTD. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
29	WITH WP(C)/3606/2019	CARBON RESOURCES PVT. LTD. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S SAIKIA MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
30	WITH WP(C)/4350/2019	ABDOS LAMITUBES PRIVATE LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
31	WITH WP(C)/5186/2019	CONTROL PRINT LTD. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
32	WITH WP(C)/6756/2019	CALCOM CEMENT INDIA LTD. Versus UNION OF INDIA AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
33	WITH WP(C)/6759/2019	CALCOM CEMENT INDIA LTD. Versus UNION OF INDIA AND 7 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
34	WITH WP(C)/6764/2019	ALSTHOM INDUSTRIES LTD. Versus UNION OF INDIA AND 7 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
35	WITH WP(C)/113/2020	GENUS POWER INFRASTRUCTURES LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST ASSTT.S.G.I.
36	WITH WP(C)/1838/2020	BARAK VALLEY CEMENTS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
37	WITH WP(C)/2558/2020	SHREE SHYAM COMMERCIAL CO. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.

38	WITH WP(C)/2573/2020	VISION FOODS AND BEVERAGES Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
39	WITH WP(C)/2582/2020	SHREE SHYAM UDYOG Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
40	WITH WP(C)/2590/2020	VISION METALIK COMPANY Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I.
41	WITH WP(C)/4355/2020	M/S TIRUPATI DAIRYTECH Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	MR. S C KEYAL, SC, GST (R 5-7) SC, CENTRAL EXCISE MR. R D CHOUDHURY, ASGI (R 1-4)
42	WITH WP(C)/4375/2020	M/S KESHARI UDYOG Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. S C KEYAL SC, CENTRAL EXCISE
43	WITH WP(C)/4532/2020	M/S KESHARI INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S C KEYAL
44	WITH WP(C)/4591/2020	M/S KESHARI POLYMER Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020